

STATEMENT OF ASSETS AND LIABILITIES

ITEMS	DESCRIPTION	PARTICULARS/VALUE	
		(A) SELF	(B) SPOUSE
Immovable property	Plot/House	2000 sq.ft. (C-4, Songanga Colony) purchased on 26.03.2000 situated at Seepat Road, Sarkanda, Bilaspur, super structure built subsequently.	
	Plot/House		3000 sq.ft. land with super structure (A-15, Songanga Colony) purchased on 12.03.2010 situated at Seepat Road, Sarkanda, Bilaspur.
	Plot		2921 sq.ft. (A-02, Rama Valley) purchased on 29.03.2013 situated at Bilaspur Raipur Highway, village Bodri.
	Flat (under construction)	HIG Flat under construction at Naya Raipur Township, Raipur.	
Other Assets/movables	Jewellery	Jewellery worth Rupees One Lac (purchase price).	Jewellery worth Rupees Two Lac received at the time of marriage and jewellery worth Rupees Fifty Thousand purchased subsequently. Jewellery worth Rupees One Lac Fifty Thousand received by son Pranjal at the time of his birth.
	Vehicle	Accent Car Yamaha Bike	I-10 Car Pleasure Scooty
Amount in Bank		42,56,850=00	16,87,295=00
	In the name of children - Rupees Six Lac Ninety Three Thousand.		
IFCI LTI Bonds		20,000=00	
G.P.F.		75,000=00	

Note:1. Undivided share in the ancestral property of father situated at Ratanpur District Bilaspur is not included in above.